



RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No.10889 & 10890 of 2023
Certificate No. 6839 of 2023

Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai

1. Whereas a Recovery Certificate No. 6839 of 2023 dated July 11, 2023, has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of 6,11,000/- (Rupees Six Lakh Eleven Thousand Only) for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/PB/AS/2021-22/13914 dated October 27, 2021 against Niraj Damani (PAN: AMMPD2651G) in the matter of Illiquid Stock Options.
2. And whereas a Notice of Attachment in the above proceedings dated **August 22, 2023** was issued attaching the Bank and Demat accounts of the defaulter.
3. And whereas, SEBI has recovered entire amount due including interest and cost, from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/ Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice(s) of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not to be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this 26th day of February, 2026.

SEAL



Mitrajeet Dey
RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata

Copy to:

Niraj Damani
DD 53, Shubham Apartment, Narayantala Baguati, Kolkata - 700059
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